

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.02.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2025 For Stay IA No. 190/2025 For Exemption IA No. 191/2025	New India Co-operative Bank Ltd. Vs G Rathinavelu & 2 Ors.	Ms. Madhupreetha Elango	
2.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain Suspended Director of Hallmark Infrastructure Pvt. Ltd. Vs Pathukasahasram Rangunathan Raman & Anr.	Mr. Rahul Balaji	
3.	Comp App (AT) (CH) (Ins) No. 52/2025 For Direction IA No. 192/2025 For Stay IA No. 193/2025	Vysyaraju Kalpana Vs State Bank of India & Anr.  <b>WITH</b>	Mr. K Poorna Chandra Rao	
4.	Comp App (AT) (CH) (Ins) No. 54/2025 For Direction IA No. 195/2025 For Stay IA No. 196/2025	Podugu Mohan Kumar Vs State Bank of India & Anr.  <b>WITH</b>	Mr. K Poorna Chandra Rao	
5.	Comp App (AT) (CH) (Ins) No. 55/2025 For Stay IA No. 197/2025 For Direction IA No. 198/2025	Satyanarayana Malla Vs State Bank of India & Anr.  <b>WITH</b>	Mr. K Poorna Chandra Rao	
6.	Comp App (AT) (CH) (Ins) No. 56/2025 For Direction IA No. 199/2025 For Stay IA No. 200/2025	Vysyaraju Kameswara Raju Vs State Bank of India & Anr.  <b>WITH</b>	Mr. K Poorna Chandra Rao	
7.	Comp App (AT) (CH) (Ins) No. 57/2025 For Stay IA No. 201/2025 For Direction IA No. 202/2025	Vysyaraju Lakshmana Raju Vs State Bank of India & Anr.	Mr. K Poorna Chandra Rao	
8.	Comp App (AT) (CH) No. 14/2025 For Stay IA No. 181/2025	BS Ramgopal Vs Quad Tooling Technologies Pvt. Ltd. & 2 Ors.	Mr. BV Ramesh, PCS	

9.	Comp App (AT) (CH) (Ins) No. 23/2025 For Stay IA No. 105/2025	The Regional PF Commissioner Employees' Provident Fund Organisation Vs Mahalingam Sureshkumar, Liquidator of Easun Reyrolle Ltd. & Anr.	Mr. PK Panneer Selvam	
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For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt. Ltd.	Ms. Abitha Banu	Mr. Pradeep Joy
11.	IA No. 107/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt. Ltd.	Ms. Aakanksha Nehra	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) No. 86/2023	V Sundar, Shareholder of Tirupur Sri Mahaganapathy Apparels Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	Mr. Avinash Krishnan Ravi- R1
13.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors.  <b>WITH</b>	Mr. TK Bhaskar	Dr.KS Ravichandran, PCS
14.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
15.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.  <b>WITH</b>	Mr. Sandeep Bajaj	Mr. Pranava Charan- R1
16.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. Pranava Charan- R1 Mr. P Ravi Charan-R2

17.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, SAMB  <b>WITH</b>	Mr. V Arvind Rajagopal	Mr.R Sugumaran
18.	Comp App (AT) (CH) (Ins) No.348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor and Promoter, Sri Venkatram Spinners Pvt. Ltd. Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2
19.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. B Dhanaraj- R1 Ms. Prabha Prasad- R2
20.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	Ms. R Moneshaa	Mr. Ebenezar Inbaraj R1
21.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt. Ltd.	Mr. BSV Prakash Kumar	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu V K Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
23.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
24.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D

25.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
26.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Pranava Charan
27.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
28.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No.410/2021 To Adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. <b>WITH</b>	Mr. T Ravichandran	Mr. Thriyambak J Kannan
29.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
30.	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr.Y Suryanarayana-R2 Mr. P Giridharan-R3
31.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. <b>WITH</b>	Mr. Adithya Reddy	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
32.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024	Employees Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr. MS Viswanathan	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
33.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Mr. Pranava Charan	Mr. Ak Mylsamy
34.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. <b>WITH</b>	Mr. S Vibu Nandhan	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2

35.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No.750/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	Mr. Sanjay Kishore-R1 Mr. VVSN Raju- R2
36.	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd.	Mr. B Dinesh	Mr. Ramakant Rai
37.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt. Ltd. Vs Jossy Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors.	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1 Mr. Ramakant Rai- R2

**After rising of the Full Bench**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) For Urgent Hearing IA No. 17/2025	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd.  <b>WITH</b>	Mr. Mayank Sapra	Ms. Preeti Mohan
2.	IA No. 1166/2024 (For Additional docs.) in Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 For Urgent Hearing IA No. 1313/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited  <b>WITH</b>	Mr. G Vairava Subramanian	Ms. Preeti Mohan

3.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. <b>WITH</b>	Mr. G Vairava Subramanian	Ms. Preeti Mohan
4.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Mr. G Vairava Subramanian	Ms. Preeti Mohan

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars:  
- **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on  
**e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

**Copy to:**

**By the order of Hon’ble Member (Judicial)**

**Chennai Bench**

1. **Notice Board**
2. **Website:** [www.nclat.nic.in](http://www.nclat.nic.in)